

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3363  
ANSWERED ON:17.03.2015  
ALLOCATION UNDER MARKET INTERVENTION SCHEME  
Nimmala Shri Kristappa

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether any requests from various States for allocation of funds under Market Intervention Scheme (MIS) are still pending with the Union Government; and

(b) if so, the details thereof along with the time by which these funds are likely to be sanctioned by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) & (b): The Department of Agriculture & Cooperation is implementing a scheme namely Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities which are generally perishable in nature. The basic objective of MIS is to provide remunerative prices to the farmers in case of glut in production and fall in prices. Further, the MIS is implemented on the specific requests of the State Government/UT Administrations willing to share the loss with Central Government on 50:50 basis (75:25 in case of North-Eastern States). Under MIS, funds are not allocated to the States. Instead, central share of losses as per the guidelines of MIS is released to the State Governments/UTs, for which MIS has been approved based on specific proposals received from them.